

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 73/MP/2017**

Subject : Application under Section 79 (1) (c) and 79 (1)(d) of the Electricity Act, 2003 read with the directions given in the order dated 16.2.2017 of the Commission in 24/RP/2015 for appropriate orders.

Petitioner : Power Grid Corporation of India Limited.

Respondents : GMR Kamalanga Energy Limited (GMRKEL) and Others.

Date of hearing : 25.5.2017

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL  
Ms. Saloni Sacheti, Advocate, PGCIL  
Shri Aryaman Saxena, PGCIL  
Ms. Manju Gupta, PGCIL  
Shri Matrugupta Mishra, Advocate, JITPL  
Shri Hemant Singh, Advocate, JITPL

**Record of Proceedings**

Learned counsel for the petitioner submitted that the present petition has been filed seeking permission for recovery of transmission charges of assets covered in Petition No. 112/TT/2013. Learned counsel further submitted that the petitioner has placed on record, as per the 11<sup>th</sup> Joint Co-ordination Committee (JCC) meeting held on 27.12.2016, the details of the generators whose dedicated transmission lines have been commissioned and the status of implementation of dedicated transmission lines by respective generators.

2. After hearing the learned counsel for the petitioner, the Commission admitted the petition and directed to issue notice to the respondents.

3. Learned counsel appearing for JITPL accepted the notice.

4. The Commission directed the petitioner to serve copy of the petition on the respondents immediately. The respondents were directed to file their replies by 30.6.2017, with an advance copy to the petitioner, who may file its rejoinder, if any, by 25.7.2017. The Commission directed the parties that due date of filing the replies and

rejoinder should be strictly complied with. No extension shall be granted on that account.

5. The petition shall be listed for hearing on 22.8.2017.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Legal)**